

Annexure – 3

(Amount in Rs.)

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 27.10.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				
1.	HDFC BANK LIMITED			607227493	607227493	Financial - secured			No	80.17%	NA	NA	60727493	SUBJECT TO VERIFICATION OF UPDATED BOOKS OF ACCOUNT
2.	BANK OF BARODA			1668511	1668511	Financial - secured			No	0.22%	NA	NA	1668511	SUBJECT TO VERIFICATION OF UPDATED BOOKS OF ACCOUNT

For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)

C. Sanjeevi

SANJEEVI C
RESOLUTION PROFESSIONAL
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JBE/IIIPA-003/IP-N060108/2017-18/11215